

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-25/2003/2226/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pijush Pratim Bairagi,
Special Judge, CBI, Assam,
Addl. Court No. II,
Chandmari, Guwahati-3.

Dated Guwahati the 12th March, 2024.

Sub: **Casual leave.**
Ref:- Your letter No. SPL/CBI/Addl-II/149-2024/146, dtd. 06.03.2024.
Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave for three days on 27.03.2024, 28.03.2024 and 30.03.2024, along with station leave permission, from the morning of 23.03.2024 till the morning of 01.04.2024**, has been granted.

The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati and in his absence, the Special Judge, CBI, Assam, Addl. Court No. 3, Guwahati, in his absence, the learned Special Judge, CBI & NIA, Guwahati, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-25/2003/2227-2230/A, dated 12.03.2024

Copy to:

1. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati.
2. The Special Judge, CBI, Assam, Addl. Court No. 3, Guwahati.
3. The Special Judge, CBI & NIA, Guwahati.
- ✓ 4. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)